

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 303/TT/2022

Coram:

**Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member**

Date of Order: 06.05.2024

In the matter of:

Corrigendum to order dated 18.3.2024 in Petition No. 303/TT/2022

And in the matter of:

Essar Power Transmission Company Limited,
Lower Ground Floor,
Hotel Treebo Conclave Riviera,
A-20, Kailash Colony,
New Delhi-110048.

....Petitioner

Vs.

1. NTPC Limited,
NTPC Bhawan, Scope Complex,
Institutional Area, Lodhi Road,
New Delhi-110003.
2. Essar Steel India Limited,
27th km on Surat-Hazira Road,
Hazira, District-Surat-394270.
3. Government of State of Madhya Pradesh,
Mantralaya 435, Vallabh Bhavan,
Bhopal-462004.
4. Essar Power M.P. Limited,
11th Floor, 11 KK Marg,
Opp Racecourse,
Mahalaxmi, Mumbai-400034,
Maharashtra.
5. Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Near IFFCO Chowk,
Gurgaon (Haryana)-122001.



6. Western Regional Power Committee,
F-3, MIDC Area, Marol,
Opposite SEEPZ, Central Road,
Andheri (East), Mumbai-400093.
7. Power Systems Operation Corporation Limited,
B-9, Qutab Institutional Area,
Katwaria Sarai,
New Delhi-110016.

....Respondent(s)

CORRIGENDUM

The words "**pro-rata for 37 days**" in the tables under paragraphs 19, 20, 21, 22, 23, 24, 25, 26, 27, 28 and 29 in the order dated 18.3.2024 in Petition No. 303/TT/2022 shall be read as "**pro-rata**".

2. All other terms of the order dated 18.3.2024 in Petition No. 303/TT/2022 remain unaltered.

sd/-
(P. K. Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(Jishnu Barua)
Chairperson

